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Sl. No. 11474 Dated 06.04.26

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA

Miscellaneous Application No.16/2026/EZ

(Miscellaneous Application No.05/2024/EZ

in

Execution Application No.03/2021/EZ

in

Original Application No.70/2016/EZ)

Tribunal on its own motion (regarding dumping
of Garbages at Rajiv Nagar, North 24 Parganas)

.....Applicant

-Versus-

State of West Bengal & Ors.

.....Respondents

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Filed by: Sudip Kumar Dutta Advocate for
the State of West Bengal. Mob- 9874782072

Email: adv.skdutta@gmail.com

06 APR 2026

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BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST - NORTH 24 PARGANAS



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BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA

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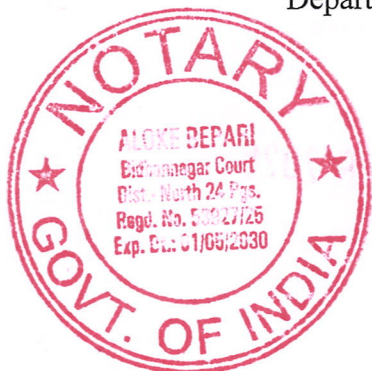
State of West Bengal & Ors.

.....Respondents

**REPORT OF COMPLIANCE IN FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NO. 7 i.e. THE DEPARTMENT OF URBAN DEVELOPMENT &
MUNICIPAL AFFAIRS, GOVERNMENT OF WEST BENGAL IN ACCORDANCE
WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA, ORDER DATED 23.02.2026**

I, Joly Chaudhuri, son of Biswanath Chaudhuri, aged about 55 years, by occupation service, working as the Director, State Urban Development Agency (SUDA) under Department of Urban Development and Municipal Affairs, Government of West Bengal, having office at ILGUS BHAVAN, H.C. Block, Sector III, Bidhannagar, Kolkata - 700106, do hereby solemnly affirm and state as under:-

1. That, I am the Director, State Urban Development Agency (SUDA) under the Department of Urban Development and Municipal Affairs, Government of West

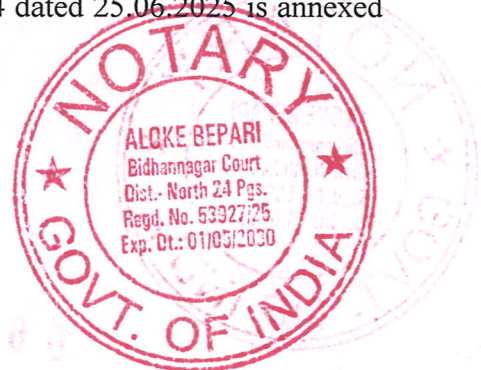


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Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Department of Urban Development and Municipal Affairs, Government of West Bengal.

2. It is most respectfully submitted that the present affidavit is being filed in compliance of the order dated 23.02.2026 passed by the Hon'ble National Green Tribunal.
3. That the facts stated in this affidavit are true and correct to my knowledge and belief and are based on official records maintained in the normal course of business.
4. That the State of West Bengal has been undertaking sustained, coordinated, and continuous measures for municipal solid waste management at the Pramodnagar/Rajiv Nagar site in North 24 Parganas, in compliance with the directions of the Hon'ble National Green Tribunal. A robust institutional framework has been established, and regular monitoring and review are being carried out through periodic review meetings, as well as meetings of the State Level Task Force (SLTF) and the High-Level Monitoring Committees, to ensure effective implementation and oversight of waste management activities.
5. That in compliance with the directions passed by the Hon'ble National Green Tribunal (NGT), the matter is being periodically reviewed in the meetings of the State Level Task Force (SLTF) and the State Level Technical Committee (SLTC). Pursuant to the said orders and directions, weekly review meetings are also being conducted on a regular basis. The most recent review meeting was held on 01.04.2026.
6. That, additionally, the Department of Urban Development & Municipal Affairs, vide Notification bearing Memo No. 1441-UDMA-15014 (21)/54/2024 dated 25.06.2025, has constituted a "Monitoring Committee" to undertake on-site inspections of the Pramodnagar site and to review the progress of bio-mining and bio-remediation activities, along with the processing and scientific disposal of fresh waste. A copy of the said Memo No. 1441-UDMA-15014 (21)/54/2024 dated 25.06.2025 is annexed hereto and marked as **Annexure-R/1**.



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7. That pursuant to the directions of the Hon'ble Tribunal, necessary actions have been taken by the concerned authorities/engineers, the details of which have been reproduced below:

Status of Legacy Waste Management:

The status of bio-mining and bio-remediation of legacy waste in respect of the five ULBs at the Pramodnagar/Rajiv Nagar, North 24 Parganas SWM site, up to 31.03.2026, is as follows:

- (i) *In respect of Baranagar, Dum Dum, New Barrackpore, North Dum Dum and South Dum Dum Municipalities, there exists one common legacy waste dump site, namely the Pramodnagar/Rajiv Nagar, North 24 Parganas SWM site.*
- (ii) *The total quantity of legacy waste reported is 19.45 lakh MT, out of which 11.30 lakh MT has been bio-mined and bio-remediated, leaving a balance of approximately 8.15 lakh MT.*
- (iii) *The quantity of legacy waste being processed on a daily basis is approximately 3,500–4,000 tonnes per day. At the current rate of processing, the remediation of the existing quantity of legacy waste is projected to be completed by 31.03.2027, and the final disposal and site clearance are expected to be completed by 30.06.2027. The aforesaid timelines take into account operational contingencies, including, inter alia, heavy rainfall, downtime of machines, RDF disposal constraints, and activities related to final site clearance.*
- (iv) *The quantification and utilization of materials recovered from bio-mining and bio-remediation are as follows:*
 - (a) 5,62,500 tonnes as good earth,
 - (b) 68,000 tonnes as plastics,
 - (c) 11,000 tonnes as rubber,
 - (d) 1,02,000 tonnes as inerts and other materials, and
 - (e) 3,84,200 tonnes as other residuals.



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- (v) *That, in order to complete the bio-mining and bio-remediation of the balance quantity of legacy waste, sustained and coordinated measures are being undertaken in compliance with the directions of the Hon'ble National Green Tribunal, and regular monitoring and on-site inspections of the Pramodnagar site are being carried out. A robust and time-bound action plan has been formulated and is under active implementation to address the said gaps, with a targeted completion date of 30.06.2027.*

Photographs in connection with legacy waste management are annexed herewith and collectively marked as Annexure- R/2.

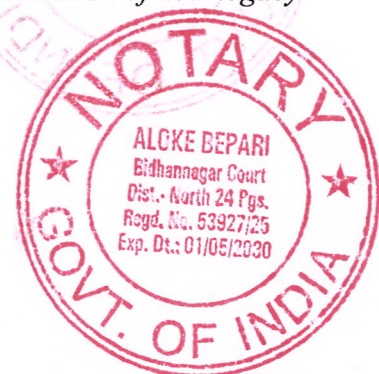
Status of Fresh Waste Management:

Daily Fresh Waste Processing:

- (i) *That the fresh municipal solid waste generated by the five ULBs, namely Baranagar, Dum Dum, New Barrackpore, North Dum Dum and South Dum Dum Municipalities, is being processed in a cluster-based mode.*
- (ii) *That the total daily waste generation from the aforesaid five ULBs is approximately 450–550 tonnes per day (TPD), out of which 80–90% is being collected in a segregated manner and transported to the Fresh Waste Processing Plant for scientific processing, while the balance quantity is being collected in a mixed manner and transported to the said plant for processing.*
- (iii) *That, in order to achieve 100% door-to-door collection and segregation at source across all categories of waste generators, special drives, IEC activities, and public outreach programmes have been undertaken for the sensitization of residents, hoteliers, commercial establishments, and other stakeholders.*
- (iv) *That, consequent upon commencement of processing of fresh waste with effect from 31.12.2025, accumulation of new legacy waste at the site has ceased.*

Joy Chandhuri, WPC (Gen)
Director SIDA &
Ex-Officio Special Secretary to the Government of West Bengal
Urban Development & Municipal Affairs Department

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- (v) That, with effect from 31.12.2025, processing of fresh municipal solid waste has commenced on an interim basis for the aforesaid five Municipalities.
- (vi) That the Fresh Waste Processing Plant for permanent processing is under establishment, and due to space constraints, in order to manage the daily processing of fresh waste and to avoid accumulation of new legacy waste, processing is presently being carried out on an interim basis in both covered and uncovered areas.

Photographs in connection with fresh waste processing are annexed herewith and collectively marked as Annexure- R/3.

8. That, in view of the aforesaid facts and circumstances, it is most humbly prayed that this Hon'ble Tribunal may graciously be pleased to grant further time up to June 2027 for completion of bio-mining and bio-remediation of legacy waste, including the disposal of processed material arising therefrom, and be further pleased to pass such other or further order(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice; and for this act of kindness, the Respondents shall, as in duty bound, ever pray.
9. That the statements made in the paragraphs hereinabove are based on information derived from the office records of SUDA and the Department of Urban Development & Municipal Affairs, which are maintained in the ordinary course of business by the answering Respondents, and are believed to be true to the best of my knowledge and belief. The rest are my humble submissions before this Hon'ble Tribunal.



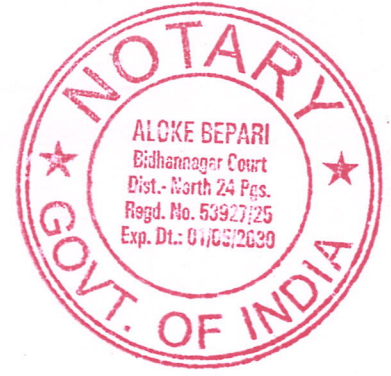
Joly Chaudhuri

DEPONENT

Joly Chaudhuri, WBCS (Ese.)
Director SUDA &
 Ex-Officio Special Secretary to the Government of West Bengal
 Urban Development & Municipal Affairs Department

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VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records of SUDA and the Department of Urban Development & Municipal Affairs. No part of it is false and nothing material has been concealed there from.

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Verified at Kolkata on this ___ day of April 2026.

Identified by me
Chandan Purkait
CHANDAN PURKAIT
 Advocate
 Enrolment No.-F 4424/4415/2021
 Bidhannagar Court, Kolkata-70009

Advocate

Joly Chaudhuri

DEPONENT

Joly Chaudhuri, WBCS (Exe.)
 Director SUDA &
 Ex-Officio Special Secretary to the Government of West Bengal
 Urban Development & Municipal Affairs Department

Solemnly affirmed and declared
 before me u/s
 139 CPC and u/s 333BNSS 2023

Aloke Bepari
ALOKE BEPARI
 NOTARY
 Regd. No. 53927/25
 GOVT. OF INDIA

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Annexure - R/1189

**Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.**

Memo No.1441- UDMA-15014(21)/54/2024

Date : 25.06.2025

NOTIFICATION

Department has since decided to constitute a 'Monitoring Committee' to make a onsite visits to the Promodnagar site and review both the bio-mining and bio-remediation along with processing and disposal of fresh waste.


2. Monitoring Committee is constituted with the following members :

- | | |
|---|-------------------|
| (i) Ahsan Ali, WBCS(Exe.), Deputy Director, SUDA | : Chairperson |
| (ii) Chief Engineer, MED South or his representative | : Member |
| (iii) Chief Engineer, SWM KMDA or his representative | : Member |
| (iv) Shri Dipak Naskar, Superintending Engineer, SUDA | : Member |
| (v) Shri Bijay Krishna Pal, Superintending Engineer, KMDA | : Member |
| (vi) Shri Surya Mishra, Assistant Engineer, SUDA | : Member Convenor |

3. The Terms of Reference of the Committee shall be as follows :

- (i) The Committee to make atleast 1 (one) visit every week to the Pramodnagar site and review the progress for both bio-mining and bio-remediation and fresh waste processing and disposal with the respective agencies awarded the contract.
- (ii) The Committee shall take a fortnightly plan from both the agencies on the work planned to be executed. Against this plan, the work done shall be reviewed.
- (iii) After the onsite visit, the Committee shall prepare a short point-wise report reflecting the targets and achievements so far.
- (iv) Any shortfall in achieving the targets are to be immediately addressed and resolved.
- (v) A written communication must be send to the agencies to address the issues.

This order is issued in the interest of the public service.

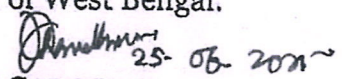

**Principal Secretary
to the Govt. of West Bengal**

Memo No.1441-1(8)-UDMA-15014(21)/54/2024

Date : 25.06.2025

Copy forwarded for kind information to :

- (1) Ahsan Ali, WBCS(Exe.), Deputy Director, SUDA.
- (2) Chief Engineer, MED South Zone.
- (3) Chief Engineer, SWM KMDA.
- (4) Shri Dipak Naskar, Superintending Engineer, SUDA.
- (5) Shri Bijay Krishna Pal, Superintending Engineer, KMDA.
- (6) Shri Surya Mishra, Assistant Engineer, SUDA.
- (7) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (8) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.


**Special Secretary
to the Govt. of West Bengal**





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Kolkata
Presidency Division
West Bengal





